

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A No-270/2012  
C.A No-524/2012  
C.A No-77/2013  
In  
C.P No-49/2008

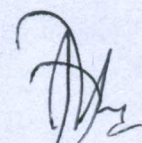
Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> December 2017, 10.30 A.M

|                     |                                                                      |                        |                     |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Name of the Company | Smt Saraswati Devi Sharma & Ors.-Versus-Sharma Ayurved Pvt.Ltd & Ors |                        |                     |
| Under Section       | 397/398                                                              |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

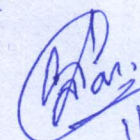
1. RATNANKO BANERJI, Sr ADV
2. PATITA PABAN BISHWAK, ADV
3. KUNDIP MALICK, ADV
4. SRISRI B. ROY, ADV

} R. 2 & 4

  
11/12/2017

1. Anup Naha Bhattacharyya.
2. Bankimran Banerjee.
3. Amrita Lal Chatterjee.
4. Gayani Das.

} for Petitioners.

  
11/12/17.

ORDER

Ld. Counsel for the petitioners and the respondent nos.  
2 & 4 are present.

List on 05/02/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)